

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 06 OF 2017

Dated: 10th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Sanjay Sen, Sr. Adv.
Mr. Praveen Kumar for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **18.12.2018.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/pk